

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2021

CAUSE LIST

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA(CAA) No. 37/BB/2021	For admission	Sec 230- 232 of CA 2013	A One Steels India Pvt Ltd	G M Ganapathi, PCS		

ADVOCATE FOR PETITIONER/s: _____

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Due to some unavoidable circumstances, there will be no court sitting on
28.08.2021.

Therefore, the CA (CAA) No. 37/BB/2021 is adjourned to **09.10.2021.**


.. 28/08
**BY ORDER
(COURT OFFICER)**